

From,

**Rajiv Sharma, HJS,
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 73 /JR(S)/2015

Dated: Allahabad: February 04, 2015

Subject: Regarding nomination for Workshop to Sensitize Judicial Officers in respect of the offences against women on 14.02.2015 at Centre for Women's Studies, University of Allahabad.

Sir,

With reference to your letter no. JTRI/2015-159 dated 27.01.2015 on the above subject, I am directed to inform you that Court has been pleased to approve the proposal and nominate the officers mentioned at List 'A' for Workshop to Sensitize Judicial Officers in respect of the offences against women on 14.02.2015 at Centre for Women's Studies, University of Allahabad.

I am therefore to request you to take necessary steps accordingly.

Yours faithfully

Sd/-

Joint Registrar (Judicial) (Services)

No. 73 (i)/JR(S)/2015 dated: February 04, 2015

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P, Lucknow.
2. The District & Sessions Judges, Agra, Allahabad, Bhadohi at Gyanpur, Budaun, Bulandshahar, Deoria, Faizabad, Firozabad, Ghazipur, Jalaun at Orai, Jhansi, Kanpur Nagar, Kasganj (KRN), Kushi Nagar, Lakhimpur Kheri, Lucknow, Mathura, Meerut, Moradabad, Raebareli, Saharanpur, Sant Kabir Nagar, Shahjahanpur, Siddharth Nagar and Varanasi with request to kindly inform the officer concerned accordingly and direct them to report at Centre for Womens's Studies, University of Allahabad on the scheduled date, for participation in the aforesaid training.
3. Prof. Sumita Parmar, Department of English, Director, Centre for Women's Studies, Senate House, University of Allahabad, Allahabad.
4. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial) (Services)

List of Participants for Workshop to Sensitize Judicial Officers in respect of the offences against women on 14.02.2015 at Centre for Women's Studies, University of Allahabad

Sl. No.	Name	Designation	Place of posting
1.	Sri Khaliquzzama	Chief Judicial Magistrate	Agra
2.	Sri Mohd. Rizwan Ahmad	Chief Judicial Magistrate	Allahabad
3.	Sri Akhilesh Kumar Pandey	Chief Judicial Magistrate	Bhadohi at Gyanpur
4.	Sri Punit Kumar Gupta	Chief Judicial Magistrate	Budaun
5.	Smt. Mita Kumari	Chief Judicial Magistrate	Bulandshahar
6.	Km. Indu Dwivedi	Chief Judicial Magistrate	Deoria
7.	Sri Gyan Prakash Singh	Chief Judicial Magistrate	Faizabad
8.	Sri Mohd. Ghazali	Chief Judicial Magistrate	Firozabad
9.	Smt. Monica Thakur	Chief Judicial Magistrate	Ghazipur
10.	Sri Viveka Nand Sharan Tripathi	Chief Judicial Magistrate	Jalaun at Orai
11.	Sri Rajesh Chaudhary	Chief Judicial Magistrate	Jhansi
12.	Sri Satya Deo Gupta	Chief Metropolitan Magistrate	Kanpur Nagar
13.	Km. Shikha Pradhan	Chief Judicial Magistrate	Kasganj (KRN)
14.	Sri Surendra Nath	Chief Judicial Magistrate	Kushi Nagar
15.	Smt. Priti Srivastava-II	Chief Judicial Magistrate	Lakhimpur Kheri
16.	Sri Sunil Kumar Yadav	Chief Judicial Magistrate	Lucknow
17.	Smt. Tripta Chaudhary	Chief Judicial Magistrate	Mathura
18.	Sri Sanjiv Kumar Singh	Chief Judicial Magistrate	Meerut
19.	Smt. Kalpana	Chief Judicial Magistrate	Moradabad
20.	Sri Dinesh Kumar Mishra	Chief Judicial Magistrate	Raebareli
21.	Smt. Neetu Pathak	Chief Judicial Magistrate	Saharanpur
22.	Sri Basant Kumar Jatav	Chief Judicial Magistrate	Sant Kabir Nagar
23.	Sri Shailendra Pandey	Chief Judicial Magistrate	Shahjahanpur
24.	Sri Ahsanullah Khan	Chief Judicial Magistrate	Siddharth Nagar
25.	Sri Udai Bhan Singh	Chief Judicial Magistrate	Varanasi